

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

TWENTIETH REPORT

(Presented on 9.3.2021)

The Business Advisory Committee held a sitting on Monday, the 8th March, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each of the following:-

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| (1) Discussion and voting on Demands for Grants for 2021-22 of the following Ministries:- | |
| (i) Railways |] 4 Hours each |
| (ii) Education | |
| (iii) Health and Family Welfare | |
| (iv) Road Transport and Highways | |
| (v) Housing and Urban Affairs | |
| (2) Discussion and voting on Supplementary Demands for Grants for 2020-21. |] 4 Hours |
| (3) Guillotining of outstanding Demands for Grants in respect of Union Budget for 2021-22. |] Wednesday,
March 17, 2021 |
| (4) Discussion and voting on the following Grants: | |
| (i) Supplementary Demands for Grants of Union Territory of Jammu & Kashmir for the financial year 2020-21; and |] 4 Hours |
| (ii) Demands for Grants of Union Territory of Jammu & Kashmir for the financial year 2021-22. | |
| (5) The Finance Bill, 2021. |] 4 Hours |
| <i>(Consideration and passing)</i> |] 4 Hours |

Contd....2/-

(6) The Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021. **2 Hours**
(Consideration and passing)

(7) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021. **2 Hours**
(Consideration and passing)

3. The Committee also recommended that the sitting fixed for Friday, the 12th March, 2021 may be cancelled.

NEW DELHI;
8th March, 2021
Phalguna 17, 1942 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.